

ble for the implementation of the programme.

(4) The entire cost of the state headquarter staff and the zonal staff according to the approved pattern of Government of India is met by the Government of India.

(5) 72 entomological teams have been provided to 72 zones in the country. These teams *inter-alia* assess the entomological situation, the susceptibility status of the vector and also suggest the appropriate type of insecticides to be used in the particular areas.

(6) Great emphasis has been laid on the supply of antimalarial drugs. These are made available not only through the malaria workers, hospitals, Primary Health Centres etc., but also through agencies like Panchayats, School teachers, fever treatment depots and malaria clinics. The antimalaria drugs will also be supplied through normal commercial channels.

(7) To reduce the timelag between collection of blood smears and their examination, the laboratory services are being decentralised to Primary Health Centres in attack and consolidation phase areas as well.

(8) The surveillance staff for the difficult areas has been augmented.

(9) Great emphasis is being laid on people's participation in the programme. For this purpose the Panchayats, School teachers and other voluntary organisations are being involved progressively.

(10) Health Education activities are being intensified by display of posters, distribution of folders and hand bills etc. Cinema slides have been prepared and are being exhibited in different towns. Metallic plates are also being prepared for display at Primary Health Centres. Mass media like radio and television are being utilised for the purpose. Films on malaria are also being exhibited.

(11) The research activities in malaria are being intensified to find answers for the various problems which have come up due to the setbacks to the programme. Both fundamental and operational research are being undertaken.

(12) In the Union territory of Delhi, it has been decided that Director of Health Services, Delhi Administration will monitor and supervise the work by the multiple agencies in the union territory 25 malaria clinic have been established. Fever cases will come for spot examination of their blood and immediate treatment.

Steps to ensure Smooth Functioning of Delhi Hospitals

733. SHRI M. RAM GOPAL REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to a news item appearing in the Delhi Press about the righ-handedness and interference in the day to day affairs of a Delhi hospital by the officials of the Ministry;

(b) if so, the facts thereof; and

(c) what remedial steps the Government propose to take to ensure smooth and proper functioning of the hospital?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The case of Shri Satram Dass, who was admitted with stab injury in surgical ward, in Irwin Hospital on 17th April, 1977 has come to notice of Government but there is no incidence of high-handedness and interference in the administration of the hospital.

(b) and (c). Shri Satram Dass was discharged from Irwin Hospital on the 7th May, 1977, but he continued

to stay in the hospital. On the 20th May, 1977, a group of persons called on the Health Minister on behalf of the patient for explaining the difficulties including alleged indifferent treatment given to him in the hospital. A letter was addressed by Health Minister's Private Secretary to the Medical Superintendent, Irwin Hospital on the 20th May, 1977, requesting him to provide necessary medical facilities till complete recovery of the patient and to personally look into his complaints. The patient was however discharged from the hospital. As he considered himself not fit, he got himself admitted in Willingdon Hospital on the 22nd May, 1977 from where he was discharged on the 3rd June, 1977.

Inquiry against S.P.Os., Kalpa

734. SHRI BHAGAT RAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether an inquiry was conducted against S.P.Os., Kalpa (Punjab) regarding alleged corrupt practices;

(b) if so, the findings thereof; and

(c) whether the officer was not transferred during the inquiry?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) and (b). Kalpa is not a Postal Division under the charge of a Supdt. of Post Offices. It is, however, a sub-division under the charge of an Inspector of Post Offices. There were complaints of corruption against this Inspector and after a preliminary departmental enquiry, a chargesheet has been issued to him. The departmental enquiry by a Class I Officer is in progress and his Enquiry Report containing the findings is awaited.

(c) The officer was transferred before the commencement of the inquiry.

Transfer of Trade Union Functionaries in West Bengal

735. SHRI BHAGAT RAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether large scale transfer of trade union functionaries in West Bengal were resorted to by the PMG, West Bengal under the so-called Rule 37 of P and T Manual Vol. IV, during the emergency in order to disrupt the trade union activities; and

(b) if so, whether Government are taking any steps to retransfer all the transferred trade union functionaries and other activities in West Bengal?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) and (b). It is true that transfers of officials under Rule 37 of P & T Manual Vol. IV had been ordered in West Bengal Circle during the Emergency period. However, such transfers had been ordered even during the pre-Emergency period. The reasons for such transfers was chiefly misconduct and lack of discipline on the part of the staff concerned. Some of the officials thus transferred happened to be Union office-bearers, though this was not related to their being transferred under Rule 37. The transfers thus carried out, including those of Union functionaries are being reviewed.

Opening of Telephone Exchanges in Kaira District of Gujarat

736. SHRI D. D. DESAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to extend existing Telephone facilities including opening of new telephone exchanges in the Kaira district of Gujarat; and

(b) if so, the outlines thereof?